

17/6/92
Order/Judgement despatched
to Applicant/Respondent(s)
on 2-7-92

Judgement dttd: 13.6.92
was served on applicant.
dttd: 30.6.92

R.P. No. 804/92 for
correcting clerical
mistake, from a
12-10-92,
R.P. No. 819

R.P. No. 160/92 for
cancel, by circulatice

paper 1510

R.P. No 160/92

O.A. No. 433/92

Date:
19-10-1992

Mr. V. S. Masurkar for Review

Petitioner (Original respondent)

Mr. D. V. Gangal Review respondent
(Original applicant)

Let notice be issued to the
original applicant under RP

A.D.

Adjourned to 21-12-1992

(M.Y. PRIOLKAR) (S.K. DHAON)
M(A) VC

Original order in O.A. 427/92.

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434
436, 437, 438, 439, 440, 441, 442, 443, 444, 44
447, 747, 750, 751, 777, 775, 776, 813 and 762

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Notice is issued to
Applicant on 23-10-92

(V.D.)

Notice dt. 23/10/92
Served on Applnt./Resp.
on 31/10/92

NS
18/11/1992

Recd Reply to RP 160/92
from applicant on 17/12/92

NS
18/12/1992

Tribunal's order

Dated : 21.12

Mr. V. S. Masurkar for the Review
Petitioners (Original Respondents) and
Mr. D. V. Gangal for the Review Respondents
(Original Applicants).

All these Review Petitions are to be
heard by the same Bench which had heard the
Original Applications, namely, Hon'ble V.C. and
Administrative Member Mr. Priolkar. It may be
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all
the above mentioned cases.

Sd/-
(V.D. Deshmukh)
Member (J)

Sd/-
(M.Y. Priolkar)
Member (A)